

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A. No. 2572/2019
M.A. No. 2805/2019**

New Delhi, this the 29th day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Naval Kishor Meena
Aged about 32 years
S/o Girraj Prasad Meena
R/o V+P Ghoomana, Tehsil Sikrai
District Dausa, Rajasthan-303502
Post : Assistant Teacher (HI)
Group – B.

.. Applicant

(By Advocate: Shri Anuj Aggarwal with Shri Tenzing
Thinlay Lepcha)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
Secretariat, I.P. Estate
New Delhi-110 002.
2. Deputy Director (Admn.)
Department of Social Welfare
Govt. of NCT of Delhi
GLNSSSD Complex
Delhi Gate
New Delhi-110 002.

.. Respondents

O R D E R (ORAL)**Justice L. Narasimha Reddy, Chairman**

Learned counsel for the applicant submits that he has been instructed by the applicant to withdraw the O.A., with liberty to file a fresh one with proper documentation. Permission is accorded.

2. Accordingly, the O.A. as well as M.A. are dismissed as withdrawn. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/jyoti/